

(b) whether it is also a fact that the number of road fatalities caused by trucks parked by the roadside is found to be increasing in the country;

(c) whether Government has received any representation from the Kerala Government for setting up of exclusive lorry bays with basic facilities; and

(d) if so, the details thereof and the steps taken by Government in this regard?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) Lorry bays are provided as per section 12 of the IRC: SP:84/ 87-2019 (Manual of specifications and standards for four /six laning of highways) and as per site requirement.

In addition, NHAI is also developing wayside amenities (Rest Areas) for truckers with basic amenities such as fuel station, eating facility, toilets, dormitory, parking etc. at appropriate places.

(b) No specific information is available with the Ministry.

(c) and (d) No such representation has been received from the Kerala Government.

Complaints of irregularities in NHAI

3325. SHRI RAVI PRAKASH VERMA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to refer to answer to Unstarred Question 1711 given in the Rajya Sabha on 8th July, 2019 and state:

(a) whether inquiry has been initiated against the officials of National Highways Authority of India (NHAI) against whom complaints for irregularities and corruption have been received during 2019;

(b) if so, the details thereof along with the details of action taken/ responsibility fixed in this regard as per the extant rules and guidelines, official-wise;

(c) if not, the reasons for protecting the corrupt officials; and

(d) the concrete steps Government would take to root out massive corruption in NHAI projects in connivance with contractors and officials of NHAI?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) to (d) Total three complaints have been received against the officers

of National Highways Authority of India (NHAI) during the year 2019. The details are as below:-

1. Complaint regarding corruption and irregularities in awarding of works in Eastern UP region. Allegation regarding connivance of Regional officer in eligible awarding of works with the help of Project Directors.
2. Complaint against delaying all the road Repairs and Reconstruction in Nil-163 (Telangana) at 22.90 kms at Ghatkcsar (Opp:Vandhan Restaurant) and Smoke from Bitumen (Dambar) Plant on Nil-163 at Ghatkcsar 'X' Road which is causing lot of pollution and inconvenience to residents and road movers. Allegation has been made against NHAI officers for not checking the roads.
3. A complaint against Shri. CP. Namdeo, Accountant regarding irregularity in financial transactions made by him in RO-Bhopal, Madhya Pradesh and PIU-Sagar.

Complaints against various officers in NHAI are received in the Ministry. Such complaints, when received are dealt in accordance with the established law and extant guidelines on the subject.

Projects sanctioned relating to West Bengal and Rajasthan

3326. DR. ABHISHEK MANU SINGHVI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the list of all the projects sanctioned by the Ministry in past five years in the States of West Bengal and Rajasthan;
- (b) the details of the status of those projects, along with deadlines; and
- (c) the details of the projects that have failed to meet the respective deadlines?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) and (b) This Ministry is primarily responsible for development and maintenance of National Highways only. Projects sanctioned during last five years in the State of West Bengal and Rajasthan are as under: